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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. 14/(MAH)/1996
M.A No. 43/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: United Church of Northern & Trust Association
V/s.
Prem Masih

SECTION OF THE COMPANIES ACT: 151 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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50-	Vikram Rathore	Advocate for Petitioner	Adv. Ravir Chaturvedi
	Sanjiv Kr Yadav	Advocate for R.R. Datta Petitioner/Applicant	Sanjiv P/85/2017

ORDER

MA 43/2017 IN TCP 14/151/NCLT/MB/MAH/1996

At request of the parties, list this matter on 5.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)